

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M R . R A J E S H K U M A R G O E L

Civil Appeal No(s). 9084/2017

HINDUSTAN COCA-COLA BEVERAGES PVT.LTD.

Appellant(s)

V E R S U S

PURUSHOTTAM GAUR AND ANR. & ANR.

Respondent(s)

Date : 04-09-2017 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rajiv Tyagi, AOR
Mr. Divakar Kumar, Adv.

For Respondent(s)

Mr. A. N. Arora, AOR

U P O N h e a r i n g t h e c o u n s e l t h e C o u r t m a d e t h e f o l l o w i n g
O R D E R

Learned counsel for the petitioner has not filed spare copy of the petition for issuing the same to the Tribunal. Four weeks' time is granted to provide the spare copy of the petition.

List again on 10.10.2017.

(RAJESH KUMAR GOEL)
Registrar